

DIVISION BENCH  
COURT - II

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1568(KB)2019  
IA(I.B.C)/205(KB)2024, IA(I.B.C)/1875(KB)2023,  
IA(I.B.C)/554(KB)2021, IA(I.B.C)/900(KB)2021,  
IA(I.B.C)/371(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ONEMAX YARN MERCHANTS PRIVATE LIMITED VS NANDLAL KAMAL KISHORE VYAPAAR PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Arani Guha, Adv. ] For the Respondent in IA(I.B.C)/371(KB)2021  
Mr. Yash Dalmia, Adv. ]  
Ms. Madhuri Pandey, PCS ]

Mr. Arani Guha, Adv. ] For the Respondent No.1 in IA(I.B.C)/900(KB)2021  
Mr. Yash Dalmia, Adv. ]  
Ms. Madhuri Pandey, PCS ]

Mr. Nikunj Berlia, Adv. ] For the Respondent No.3 in IA(I.B.C)/900(KB)2021  
Ms. Saloni Bose, Adv. ]

Mr. Parikshit Poddar, Adv. ] For the Liquidator  
Ms. Madhuja Barman, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**